

**Joint efforts to check border crimes**

2116. DR. T. SUBBARAMI REDDY:  
SHRI JESUDASU SEELAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether India and Pakistan signed a nine point agreement to enhance cooperation between border forces, including joint efforts to check trans-border crimes and strengthening of patrolling and surveillance to check illegal crossing;

(b) to what extent these agreements have been implemented; and

(c) to what extent implementation of this agreement has helped in checking border crimes and also infiltration to India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) to (c) During the year 2004, two meetings were held between the Border Security Force and Pakistan Rangers, at the level of Inspector General/Additional Director General. The Border Guarding Forces of both the countries, *inter alia*, agreed to take appropriate measures to check trans-border crimes across the India-Pakistan border, resume Simultaneous Coordinated Patrolling, facilitate the return of civilians who cross the border inadvertently, locating nationals of either country who are reported to be missing, resume the system of Flag Meetings between Commanders at different levels to resolve local problems etc. Implementation of these points is an ongoing process.

**Bus accident in Delhi**

2117. SHRI LALITSURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a private bus registration No. DL-1P 5116 under DTC Operation plying on route No. 460 caused a major accident at 11.45 on November 22, 2004 wherein a person's legs were crushed under its wheels;

(b) if so, action so far taken against owner, driver and conductor of the bus;

(c) the number of serious accidents caused by private buses under DTC operation so far during 2004; and

(d) the number of persons killed and seriously injured, separately as a result thereof?